

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †1089**  
ANSWERED ON 21.12.2017

**SIMPLIFICATION OF PROCEDURE FOR APPROVING PROJECTS**

†1089. SHRI FAGGAN SINGH KULASTE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government proposes to simplify the procedure meant for obtaining clearance from Central Water Commission and the Ministry of Water Resources in respect of major irrigation projects and if so, the details thereof;
- (b) whether the condition to obtain investment clearance from Central Water Commission and NITI Aayog has been removed for the said projects;
- (c) if so, the details alongwith the present status thereof;
- (d) whether there is any proposal to declare Bargi Diversion Project of Madhya Pradesh as National Project; and
- (e) if so, the details thereof alongwith the present status thereof?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) The Guidelines for “Submission, Appraisal and Clearance of Irrigation and Multipurpose Projects, 2010” have been revised/simplified. The main modifications incorporated in the 2017 Guidelines, are given at Annexure.

As per the revised guidelines, State Governments submit the Investment Clearance proposal to Central Water Commission (CWC) and after examination; they recommend the proposal to Investment Clearance Committee of Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR). Based upon recommendations of the Committee, MoWR, RD & GR accords Investment Clearance to such projects. Investment clearance is necessary for inclusion of the project under Accelerated Irrigation Benefits Programme for Central Assistance.

(d) & (e) One of the criteria for selection of a project under the scheme of National Projects is that it should envisage creation of additional potential of more than 2 lakh hectare.

CWC has reported that the balance Irrigation potential of the Bargi Diversion Project is less than 2 lakh ha. Therefore, the project does not fulfill the criteria for its inclusion under the scheme of National Projects.

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